IIARYANA GOVERNMENT WOMEN AND CHILD DEVELOPMENT DEPARTMENT NOTIFICATION

The 13th October,2020.

No. 865-SW(3)-2020 In exercise of the powers conferred by the provise under Section-27 Chapter-V of Juvenile Justice (Care & Protection of Children) Act,2015 and Rule 15 of Chapter-IV of Juvenile Justice (Care & Protection of Children) Model Rules, 2016 and as per recommendations of Selection Committee constituted vide Notification No. 141-SW(3)-2018 dated 01.02.2018 and all others powers enabling them in this behalf, the Governor of Haryana is pleased to appoint following Chairperson/Member (Child Welfare Committee) and Member (Juvenile Justice Board) in the present composition of the Board/Committee for Rewari, Narnaul, Gurugram, Fatchabad, Jhajjar, Sonipat, Jind, Panipat, Kurukshetra, Nuh, Hisar, Bhiwani, Ambala, Panchkula, Sirsa, Kaithal and Rohtak district as per detail given below:-

Sr.No.	Name of District	Name of Post	Name of Candidate
2.	Gurugram	Chairperson, (CWC)	Sh. Sunil Kohli
			Permanent Address # 91 FF, Sector-5, Part-3
			Gurugram, Haryana
	-	M	Mob No.93151-02218
	Gurugram	Member (CWC)	Sh. Sunil Kohli Permanent Address # 91 FF, Sector-5, Part-3
			Gurugram, Haryana
3.	Jhajjar	Member (CWC)	Sh. Naveen Kumar, H.No. 515, Subash Nagar,
	J.1.202		Jhajjar
4.	Kurukshetra	Member (CWC)	Sh. Jagmohan Singh
		,	Vill- Machhondia, PO-Kuldeep Nagar
	ε.		Distt -Ambala-133004
5.	Karnal	Member (CWC)	Smt . Nirupma Sadher
			H.No-599, LIG, Old Housing Board C
			olony Sector-13, Karnal
6.	Kaithal	Member (CWC)	Sh. Pardeep Kumar
			H. No-381/Sec-20 Huda kaithal,
			Mob.No-9416913587
7.	Panipat	Member (CWC)	Sh. Shiv Sahay
		i	Permanent & Correspondence Address-
	ļ. <u></u>		VPO-Salwan (Karnal). Mob.No-9416977601
8.	Hisar	Member (CWC)	Sh. Manoj Kumar Kaushik
			R/o H. No. 70/4, Vidyut Nagar, Hisar,
^	Sirsa	Member (CWC)	Mb. 8607908108
9.	Sirsa	Member (CWC)	Smt. Sonia Mittal
	100		H.No-175.Gali No.3, Aggarsain Colony, Sirsa-125055
			Mob. N0-9355531109,9466860551
A			Email id-Vinay_mittal123@yahoo.co.in
10.	Ambala	Member (JJB)	Ms. Teena Mittal
10.	71	1.1.0111061 (375)	Permanent Address:-4315/2, Science Market,
		'	Ambala Cantt, Correspondence Address:-
			H no. 59, Model Town, Ambala City,
			Mob. No- 94168-69768
			Email id-TeenaMITTAL83@gmail.com
11.	Sirsa	Member (JJB)	Smt. Bhavna Sharma
			B-9/130/5, Gali Kamla M.C Wali, Noharia Bazar
			Sirsa, Town Sirsa, Teh-Sirsa Distt-Sirsa
- 1			Mob.No-9812017271
			bhavna I Saug. sharma@gmail.com
2.	Fatchabad .	Member (JJB)	Smt. Neclam Rani
-		, , , , , , , , , , , , , ,	Permanent Address:- Near Chanana Press
			Barwala Distt. Hisar, Correspondence Address:-
			2039/4 Rampura MohaNa, Hisar,
			Mob.no-9996414917
			Email id-neelamchanana@rediffmail.com
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13.	Panipat	Member (JJB)	Cost Mald Asses
	'	(מנג) ושטוושיין	Smt. Malti Arora
			VPO Assan Kalan, Panipat,
	1		Correspondence Address- 99-100 Aggarsain
		1	Colony, Assandh Road, Panipat,
			Mob. No 9813031100
			Sh. Haridas
			Permanent Address-
			VPO Atawla Teh. Madlauda, Distt. Panipat
			Near Hindu High School, Atawala
			Mob No - 9416221976
	_	1	Fmail Id- haridashastri999@gmail.com
14.	Kaithal	Member (JJB)	Sh. Arvind Kumar Khurania (Advocate),
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	inelliber (55E)	Permanent & Correspondence
			Address:- H.No. 1036 A.
			Kurukshetra Road, Kaithal - 136027
			Mob.No-9416036400
	1		Email id-arvindkhurania@mail.com
1.5		24 44 44 100	Cingh
15.	Faridabad	Member (JJB)	LUNG 16 Cali No-I Near Bohra Public School,
			Bhagat Singh Colony, Ballabgarh-121009
			Mob.No-9873814066
		1	amardeepsingh1101@gmail.com
			amardeepsingir rortuggiiem
			Smt. Dayawati Vill-Prehladpur, Sec-80 P.O. Baroli, Faridabad
	'	1	Mob.No-9711437880
			Smt. Archana Talwar
16.	Rewari	Member (JJB)	Address: Ekta Society, Flat No-101,
			Near Tula Ram Stadium, Rewari
			Near I ula Kam Stadium, Rowal.
			Distt. Rewari- Hry. Pin-123401
			Mob.No-9466073151,9315510006
			Email id- ashuvikas10@gmail.com
17.	Gurugram	Member (JJB)	Sh. Sunil Kohli
			Permanent Address #91 FF, Sector-5,
			Part-3 Gurugram, Haryana
			Mob No.93151-02218

Terms & Condition:

The term of the Chairperson and Members Child Welfare Committee shall be reckoned from the date of his/her notification for a period of one year which may be extended upto three years as per yearly evaluation of their work as per provisions mentioned under (i), (ii) & (iii) of sub-section 7 of Section 27 of Juvenile Justice (Care & Protection of Children) Act, 2015.

Functions and responsibilities:

The Chairperson and Members Child Welfare Committee will exercise the power as per provision mentioned under Section 28, 29 & 30 of Juvenile Justice (Care & Protection of Children) Act, 2015 and as per rule 15, 16 & 17 of Juvenile Justice (Care & Protection of Children) Model Rules, 2016. The clause (9) of section 27 will be notified in due course as per instruction and procedure of government.

Chandigarh Dated: 17-09-2020

Amit Jha Additional Cheif Secretary to Government Haryana, Women and Child Development Department.

Endst. No. 865 -SW(3)-2020

Dated: 13.10.2020

A copy each to the following is forwarded for information & necessary action:-

- 1. Chairperson, Juvenile Justice Monitoring Committee, Punjab & Haryana High Court, Chandigarh.
- 2. Director General, Women and Child Development Department, Haryana, Panchkula.
- 3. All Deputy Commissioners in the State of Haryana.
- 4. All Chief Judicial Magistrates (Principal Magistrates, Juvenile Justice Boards) in State of Haryana.
- 5. All Additional Deputy Commissioners in Haryana State.
- 6. All Superintendents of Police in Haryana.
- 7. All Civil Surgeons in Haryana State.
- 8. All District Attorneys in Haryana State.
- 9. Honorary General Secretary, HSCCW, Kothi No. 650, Sector 16-D, Chandigarh.
- 10. All District Programme Officers, Women & Child Development in the State of Haryana.

11. All Superintendent, Observation Homes, Ambala, Faridabad Hisar and Karnal (for Girls) State After Care Home (Kishore Vikas Sadan) Sonepat, Special Home Ambala, Place of Safety Madhuban

12. All District Child Protection Officer in the State of Haryana.

13. All District Child Welfare Officers, District Council for Child Welfare Officers in the State of Haryana.

14. New Chairperson and Member (Child Welfare Committee) & Member (Juvenile Justice Board) with the request to submit their joining report to concerned District Programme Officer within 15 days from the issue of notification otherwise the offer would be extended to the next candidate in waiting.

Superintendent (SW)

for Additional Chief Secretary to Government of Haryana, Women & Child Development Department &

Endst. No. 865 -SW(3)-2020

Dated: 13.10.2020

A copy is forwarded to the Controller, Printing & Stationery Department, Haryana, Chandigarh with the request that notification may please be got published in Government Gazette and 100 printed copies may please be sent to this department.

> Superintendent (SW) for Additional Chief Secretary to Government of Haryana, Women & Child Development Department